

**CAUSE LIST OF THE COURT OF SRI GIRISHA.R.B., ADDL.
CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY
27.07.2020**

MORNING SESSION JC MATTER	AFTERNOON SESSION HEARING
1. Crime No. 48/2020 TS Halli PS	16.OS 15/2017
2. CC 496/2014	17.OS 310/2018
HEARING	18.OS 311/2018
3. PCR 137/2018	19.OS 312/2018
4. OS 169/2020	20.OS 313/2018
5. OS 171/2020	21.OS 139/2019
6. OS 253/2013	22.OS 295/2019
7. EX. 21/2013	23.OS 315/2019
8. OS 165/2015	24.MISC. 3/2020
9. Misc 26/2015	25.OS 76/2020
10.OS 143/2016	26.OS 163/2020
11.OS 327/2016	
HBC	
12.CC 1622/2018	
ARGUMENTS	
13.CC 922/2011	
14.OS 113/2013	
15.OS 99/2014	

Hosakote
Dated: - 24.07.2020

Sd/-
Addl. Civil Judge & JMFC.,
Hosakote

Note :

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.